



2026:DHC:8989



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010053162026

+ **ARB. A. (COMM.) 24/2026 & I.A. 4108/2026**

MS ATRIUM NEWGEN DIAGNOSTICSPetitioner

Through: **Mr. Harshit and Mr. Sourabh Saini, Advs.**

versus

MS CLIX CAPITAL SERVICES PVT LTD & ORS.

.....Respondents

Through: **Mr. Siddhartha Chowdhary and Mr. Snehashish Mukherjee, Advs. for R-2 and 4.**

Ms. Sumitra Choudhary, Mr. MK Raghav Raman, Ms. Nitya Sharma, Ms. Jasmine Sheikh and Mr. Aditya Choudhary, Advs. for R-5.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **09.10.2026**

1. It is submitted by learned Counsel appearing for the parties that the claim has already been rejected by the Arbitrator.

2. In view of the above, the present petition is rendered infructuous and is, accordingly, dismissed.

OM PRAKASH SHUKLA, J

OCTOBER 9, 2026/gunn

Signature Not Verified

Signed By: ANUBHAV
TRIPATHI
Signing Date: 09.10.2026
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